

## HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

From:

Date: -05-2020

The Assistant Registrar,  
Criminal Section concerned,  
High Court of Andhra Pradesh,  
At Amaravati,

To, The Principal District & Sessions Judge, Kurnool District

Sir,

Sub: Request to send the material part of the record immediately for consideration of the Criminal Appeals, pending before the High Court - Reg.

Ref: 1. High Court's Circular ROC.No. 2/2002/AF, Dt: 05.12.2002.  
2. Rules 200 to 203 of Criminal Rules of Practice.  
3. High Court's Circular ROC.No. 27/Reg.Judl/2012, Dt: 16.04.2012

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I am directed to request to send the material part of the records present in the table, in duly indexed, together with translated typed copies of the vernacular portion and neat and legible copies for consideration in the Criminal appeals listed in the following table:-

Sl.No.	Name of the Lower Court	Case No.	Cri. Appeal No.
1	II Addl. SJ, Kurnool	SCNO-62/2009	214/2015
2	II Addl. Sessions Judge, Adoni	SCNO-635/2012	641/2014
3	III Addl. Sessions Judge, Kurnool	SCNO-341/2014	661/2015
4	IV Addl. Dist & SJ, Kurnool	SCNO-52/2013	820/2015
5	IV Addl. Dist & SJ, Kurnool	SCNO-602/2012	987/2015
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10.			

In this regard, your attention is invited to the references 1 to 3 cited, whereunder instructions have been issued to the Subordinate Court's in the State to send the material part of record in Criminal Appeal with translated version of vernacular part.

This may be treated as most urgent.

Yours faithfully,

12/5/2020  
ASSISTANT REGISTRAR.

Send immediately  
12/5/2020

OFFICE OF THE PRINCIPAL DISTRICT JUDGE:: KURNOOL.

Dis. No. 1736 /Estt/2020.

Dated 12-05-2020.

The Communication received from the Honourable High Court of Andhra Pradesh, Amaravathi with regard to submission of the material part of the Records duly indexed together with the translated typed copies of the vernacular portion and neat and legible copies for consideration in the Criminal appeals mentioned in the overleaf letter is **Communicated** to the Courts concerned with a request to submit the same to the Honourable High Court of Andhra Pradesh at an early date.

B-12/5/2020  
I Additional District Judge,  
FAC.Principal District Judge,  
Kurnool.  
Chun 12/5/20

To:

- 1) The II Additional District & Sessions Judge, Kurnool at Adoni,
- 2) The III Additional District & Sessions Judge, Kurnool at Nandyal.,
- 3) The Judge, Family Court-cum- IV Additional District and Sessions Judge, Kurnool.

Note:- Copy of the same can be downloaded from the Official Website of the Prl.District Court, Kurnool.